

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE GOPINATH P.

WEDNESDAY, THE 5<sup>TH</sup> DAY OF JANUARY 2022 / 15<sup>TH</sup> POUSHA, 1943

BAIL APPL. NO. 7695 OF 2021

CRIME NO.43/2017 OF Walayar Police Station, Palakkad

PETITIONER/ACCUSED:

MADHU ALIAS VALIYA MADHU  
AGED 28 YEARS, S/O. VELLAPPAN, KALLANKUNDU ATTAPPALLAM,  
PAMPAMPALLAM P.O., PUDUSSERY EAST VILLAGE, PALAKKAD  
DISTRICT, PIN-676552.

BY ADVS.  
P.MOHAMED SABAH  
LIBIN STANLEY  
SAIPOOJA  
R.GAYATHRI  
SADIK ISMAYIL  
M.MAHIN HAMZA

RESPONDENTS/COMPLAINANT:

- 1 THE CENTRAL BUREAU OF INVESTIGATION (CBI),  
CBI OCR COMPLEX, MUTTATHARA,  
THIRUVANANTHAPURAM, PIN-695008.
- 2 THE DEPUTY SUPERINTENDENT OF POLICE,  
CBI, SCB, CHI OCR COMPLEX, MUTTATHARA,  
THIRUVANANTHAPURAM, PIN-695008.

SRI. S. MANU (ASG OF INDIA), SRI. SUVIN .R. MENON  
(CENTRAL GOVT. COUNSEL)

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON  
05.01.2022, ALONG WITH Bail Appl..7723/2021, 7711/2021, THE COURT  
ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE GOPINATH P.

WEDNESDAY, THE 5<sup>TH</sup> DAY OF JANUARY 2022 / 15TH POUSHA, 1943

BAIL APPL. NO. 7723 OF 2021

CRIME NO.240/2017 OF Walayar Police Station, Palakkad

PETITIONER/ACCUSED :

XXXX  
AGED 28 YEARS  
XXX

BY ADVS.  
P.MOHAMED SABAH  
LIBIN STANLEY  
SAIPOOJA  
SADIK ISMAYIL  
M.MAHIN HAMZA  
R.GAYATHRI

RESPONDENTS/COMPLAINANT :

- 1 CENTRAL BUREAU OF INVESTIGATION (CBI),  
CBI OCR COMPLEX, MUTTATHARA,  
THIRUVANANTHAPURAM, PIN-695 008.
- 2 THE DEPUTY SUPERINTENDENT OF POLICE,  
CBI, SCB, CBI OCR COMPLEX,  
MUTTATHARA, THIRUVANANTHAPURAM, PIN-695 008

BY ADVS.  
P.VIJAYAKUMAR  
S.MANU

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON  
05.01.2022, ALONG WITH Bail Appl..7695/2021 AND CONNECTED CASES,  
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

**IN THE HIGH COURT OF KERALA AT ERNAKULAM**

**PRESENT**

**THE HONOURABLE MR. JUSTICE GOPINATH P.**

**WEDNESDAY, THE 5<sup>TH</sup> DAY OF JANUARY 2022 / 15<sup>TH</sup> POUSHA, 1943**

**BAIL APPL. NO. 7711 OF 2021**

**CRIME NO.43/2017 OF Walayar Police Station, Palakkad**

**PETITIONER/ACCUSED:**

SHIBU  
AGED 45 YEARS  
S/O.NARAYANAN, NALUTHAIKKAL HOUSE, VALIYAMULLAKKANAM,  
RAJAKKAD, IDUKKI DISTRICT, PIN 685 566

BY ADVS.  
P.MOHAMED SABAH  
LIBIN STANLEY  
SAIPOOJA  
SADIK ISMAYIL  
M.MAHIN HAMZA

**RESPONDENTS/COMPLAINANT:**

- 1 CENTRAL BUREAU OF INVESTIGATION  
(CBI), CBI OCR COMPLEX, MUTTATHARA,  
THIRUVANANTHAPURAM PIN 695 008.
- 2 THE DEPUTY SUPERINTENDENT OF POLICE  
CBI, SCB, CBI OCR COMPLED, MUTTATHARA,  
THIRUVANANTHAPURAM, PIN 695 008

BY ADVS.  
SHRI.P.VIJAYAKUMAR, ASG OF INDIA  
S.MANU

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON  
05.01.2022, ALONG WITH Bail Appl..7695/2021 AND CONNECTED CASES,  
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

**ORDER**

**[Bail Appl. Nos.7695/2021, 7723/2021 & 7711/2021]**

It is reported that following the investigation in the matter the Central Bureau of Investigation has filed its final report in Crime No.43/2017 of Walayar Police Station where the petitioners in these cases are the accused.

2. Having regard to the fact that a final report has already been filed and also considering the fact that the petitioner in B.A No.7711/2021 also faces allegations of having committed offence under the provisions of Scheduled Caste and Scheduled Tribes (Prevention of Atrocities) Act, 1989, I am of the view that it is for the petitioners to approach the jurisdictional Court for bail. These applications are therefore dismissed with the above observation.

Sd/-  
**GOPINATH P.**  
**JUDGE**